

**FORM -A**

**Form to be maintained by a special warehouse Licensee of the receipt, handling, storing and removal of warehoused goods.**  
(as per Circular 32/ 2016-Customs dated 13.07.2016)

**Warehouse code and address:**

Receipts																	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	
Bill of Entry No. and date	Customs Station of import	Code and address of warehouse where received (only in cases of bond to bond transfer)	Bond No. and date	Description of goods	Description and No. of packages	Marks and numbers on packages	Unit, Weight and quantity	Value	Duty assessed	Date of order under Section 60(1)	Registration No. of means of transport	OTL No.	Quantity received	Date and time of Deposit	Shortage ( date and time of intimating Bond officer)	Breakage/damage	

Sale through DFS *																					
Removal to DFS					Incoming Passenger					Outgoing passenger											
Handling and storage			Date of expiry of extended Bonding period		Sample drawn by government agencies ( with date and time)		Date and time of removal		Quantity cleared		Value		Duty forgone		Quantity		Value		Duty forgone		
18	19	20	21	22	23	24	25	26	27	28	29	30	31								

Other removals				Returns from DFS				Balance in warehouse				Remarks									
Following codes to be used :																					
WH: Transfer to another warehouse.		EX: Export		OS: others		Date and time		Quantity		Value		Duty		Date and time		Quantity		Value		Duty	
32	33	34	35	36	37	38	39	40	41	42	43	44									

\* Data relating to sales to each international passenger shall be maintained in Form C and kept in digital form only. No paper copies of form C are to be filed. Monthly aggregate quantity sold is to be indicated in column 26-31 while filing monthly returns.

**FORM - B**

**Details of goods stored in the warehouse where the period for which they may remain warehoused under section 61 is expiring in the following month.**  
(as per Circular 32/ 2016-Customs dated 13.07.2016)

Bill of Entry No. and date	Bond No. and date	Date of order under Section 60(1)	Balance goods in the warehouse			Date of expiry of initial bonding period	Date of expiry of extended Bonding period	Remarks	
			SI. No of the import invoice	Description of goods	Quantity				Value
1	2	3	4	5	6	7	8	9	10

**FORM -C**

**Details of sale made through DFS**  
(as per Circular 32/ 2016-Customs dated 13.07.2016)

Name of passenger	Passport No.	Flight no.	Description of goods along with Quantity	Sale to outgoing passengers			
				Name of passenger	Passport No.	Flight no.	
1	2	3	4	5	6	7	8